

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. †438
TO BE ANSWERED ON THE 21ST JULY, 2023**

INFRINGEMENT OF NMC GUIDELINES BY MEDICAL COLLEGES

†438. **SHRI MOHAN MANDAVI,
SHRI SUDHAKAR TUKARAM SHRANGARE,
SHRI RANJEETSINGH NAIK NIMBALKAR,
SHRI SHIVAKUMAR C. UDASI,
SHRI VIJAY BAGHEL,
SHRI DEVJI M. PATEL,
SHRI NARANBHAI KACHHADIYA,
SHRI DILIP SAIKIA,
SHRI SUNIL KUMAR SONI,
SHRI ARUN SAO:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of recognized medical colleges in the country, State/UT-wise;
- (b) whether it is a fact that a large number of medical colleges are not following the regulations of National Medical Commission (NMC) and do not fulfil its mandatory requirements with regard to the registered faculty members and staff;
- (c) if so, the details thereof along with the reasons therefor; and
- (d) the corrective steps taken/proposed to be taken by the Government in this regard?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): As informed by National Medical Commission (NMC), there are a total of 482 recognized medical colleges in the country. The State/UT-wise details of the medical colleges are at Annexure.

National Medical Commission (NMC) has notified the Minimum Requirements for Annual M.B.B.S. Admissions Regulations, 2020 prescribing the standards for establishment of

Medical Institutions and for offering MBBS course. Further, NMC has notified the Establishment of Medical Institutions, Assessment & Rating Regulations, 2023 to ensure that standards are complied with by the medical colleges.

Further, the NMC through Medical Assessment & Rating Board (MARB) grants permission for establishment of new Medical College/ Renewal of Permission/ increase of seats on the basis of assessment report/ sworn affidavit and fulfillment of criteria which also includes availability of infrastructure and teaching faculty as per the Minimum Standard Requirement.

Moreover, various Information Technology (IT) initiatives like Aadhaar Enabled Biometric Attendance System (AEBAS), Health Management information System (HMIS) and CCTVs in every college have been implemented by NMC to monitor the Faculty, Patient Load, Clinical Material and infrastructure of the medical colleges.

Annexure

S.No.	Name of the State/UT	Total number of Colleges
1	Andaman & Nicorbar Island	1
2	Andhra Pradesh	30
3	Arunchal Pradesh	1
4	Assam	7
5	Bihar	13
6	Chandigarh	1
7	Chhattisgarh	10
8	Dadra & Nagar Haveli	0
9	Delhi	8
10	Goa	1
11	Gujarat	27
12	Haryana	11
13	Himachal Pradesh	8
14	Jammu & Kashmir	5
15	Jharkhand	3
16	Karnataka	56
17	Kerala	31
18	Madhya Pradesh	19
19	Maharashtra	49
20	Manipur	2
21	Meghalaya	1
22	Mizoram	1
23	Odisha	11
24	Pondicherry	9
25	Punjab	9
26	Rajasthan	21
27	Sikkim	1
28	Tamil Nadu	48
29	Telangana	26
30	Tripura	2
31	Uttar Pradesh	46
32	Uttarakhand	6
33	West Bengal	18